

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3644**  
TO BE ANSWERED ON 08.08.2017

**Inspection of Pollution**

3644. SHRI KALIKESH N. SINGH DEO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is a demand to upgrade the level of expertise in making on site inspections with regard to controlling pollution by the Central Pollution Control Board;
- (b) whether it is a fact that complaints have been received regarding low quality reports submitted by such inspectors and if so, the details thereof;
- (c) if so, whether such reports have also been frequently rejected by the National Green Tribunal and if so, the reaction of the Government thereto; and
- (d) the steps taken by the Government to improve and bring transparency in this regard including posting of inspection reports and names of the inspectors on the website of the CPCB?

**ANSWER**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) to (c) The Central Pollution Control Board has due expertise in making on-site inspections with regard to controlling pollution. The field level on-site inspections are generally carried out by State Pollution Control Boards and other State agencies. The Central Pollution Control Board (CPCB) supplements the efforts of State level agencies besides carrying out on-site inspections in case of specific requirements. The CPCB receives requests for on-site inspections in a large number of cases from various statutory bodies and Hon'ble Courts which are required to be carried out with its existing technical manpower leading to the demand for strengthening. Various reports of the CPCB including on-site inspection reports pertaining to control of pollution are prepared by competent and trained experts in the relevant field and generally no complaints have been received in this regard. However, the observations pointing out any deficiency in the reports are noted and appropriate measures are taken to address the issues. There are a large number of reports submitted by the CPCB to National Green Tribunal in compliance of various orders. There are very few cases where the Hon'ble Tribunal has pointed out deficiencies, which are duly addressed by CPCB.

(d) CPCB undertakes on-site inspections by deploying the scientific and technical personnel. Several reports of CPCB are uploaded on the website of the Board. However, the reports in respect of the inspections carried out in compliance of the orders passed by the Tribunals or Courts or other authorities are submitted to the respective Tribunal or Court or other authorities for appropriate orders and are generally not uploaded on the website.

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